

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 128**  
**CP-143(ND)/2013**

**IN THE MATTER OF:**

Rockman Advertising &  
Marketing India Pvt. Ltd. & Ors. .... Applicant/petitioners  
Vs.  
M/s. Sharp Eye Advertising Pvt. Ltd. .... Respondent

**Order under Section 397/398 of the Companies Act**

**Order delivered on 23.01.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENTS**

For the petitioner Mr. Sakal Bhushan & Mr. Bhuvan Ravindran, Advs.  
For the Respondent Mr. Rohan Ganpatty & Ms. Sushma Singh, Advs.

**ORDER**

List before the regular bench as it is a part heard matter.

List on 27.02.2019.

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**(M.M.KUMAR)**  
**PRESIDENT**

-sd-

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**